107

Dispensary in 'C Block, of Janakpuri, in New Delhi, which is tlie largest Block of the colony ori a plot earmarked by DDA for the purpose;

- (b) if so, when the construction work is likely to start;
- (c) if not, what are the reasons therefor; and
- (d) what is number ofthe C.G.H.S. beneficiaries living in 'C Block who have been attached to the dispensaries in 'A' Block of Janakpuri and Nangalrai (located in 'D' Block of Janakpuri) and what is the minimum number of CGHS beneficiaries for whidh a new dispensary is required to be opened?

THE MINISTER OF HEALTH AND **FAMILY** WELFARE (SHRI SHANKARANAND): (a) to (c) A plot of land for a C.G.H.S. Dispensary has been allotted by Delhi Development Authority. Construction work will be taken up after finalising the plan and Estimates of the

(d) The number of beneficiaries of 'C Block attached to 'A' Block dispensary of Janakpuri and Nangalrai dispensary is 8120 and 2615 respectively.

A new dispensary is normally opened for a minimum number of 10,000 to 12,000 beneficiaries subject to the availability of funds and accommodation.

Applicability of LTC Rules to I.R.C.S. **Employees**

2030. SHRIMATI RATAN KUMARI: SHRI NAND KISHORE BHATT

> SHRI T. CHANDRASEKARA REDDY ·

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Indian Red Cross Soceity has adopted

Government rules with regaid" to Leave Travel Concession;

io Questions

- (b) whether it is a fact that employees of the Indian Red Cross Society are not allowed to avail L.T.C. before the completion of five years of service in the Society, where-as according to L.T.C, rules, Government employees are entiled to avail it after one year's of service;
- (c) if the reply to parts (a) and (b) above be in the affirmative, what are the reasons for denying the staff of tlieir rights; and
- (d) who is the officer in the Indian Red Cross Society responsible for such acts and what action is proposed to be taken in the matter?

THE MINISTER OF HEALTH • AND (SHRI B. FAMILY WELFARE SHANKARANAND): (a) No.

- (b) Yes.
- (c) and (d) The Indian Red Cross Society is a statutory autonomous body set up under an Act of the Parliament and they have their own rules and regulations on such matters.

Hindustan Latex Ltd.

- 2031 SHRI AMARPROSAD CHAKRABORTY: Will the Mmister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government propose to Japanese technology modernisation of Hindustan Latex Ltd. which is manufacturing condoms in the conntry; and
 - (b) if so, the details thereof?

THE MINISTER OF HEALTH AND (SHRI FAMILY WELFARE SHANKARANAND): (a) and (b) The Government have not taken any decision so far to adopt Japanese technology for modernisation of Hindustan Latex Limited.